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C. A. T. Bench, JAIPUR

Orders

Date of Order

1.3.93

Mr M.B. Sharma - Counsel for the applicant

Register & Put up in Court for admission on 12.3.93

REGISTRAR
C.A.T., JAIPUR

12.3.93

Mr. M. B. Sharma - Counsel for applicant.

Admit. Issue notices to the respondents.

Notices may be given Dasti. This application shall be disposed of at the stage of directions. Any action taken by the respondents will be subject to the decision of this court put upon 19.3.93 for direction.

[Signature]

(D.L. Mehta)
Vice-Chairman

File received from court today on 17/3/93

Issued notice Dasti regarding

Mr. B. B. Sharma Respondents

17/3/93

Order No. 1791 dated 18/3/93

(B.N. Shrivastava)
Member (A)

Dasti notices

not taken

APP/2001 and his counsel

en 18/3/93